

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

108

C.P.No.31/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31<sup>ST</sup> AUGUST, 2018, 10:30 A.M.

Name of the Company	SNS (Minerals) Limited		
Under Section	14 (1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1	BABU LAL DASNI P.C.S.	APPLICANT Company	Bal for 31/8/18

ORDER

Ld. Pr. CS for the applicant is present.

No order pronounced for want of certain clarity regarding the notice issued to the individual creditors. Ld. Pr. CS sought time to file undertaking affidavit in view of none prosecution of the no objection from the creditors. Time is granted.

As requested list it for further consideration on 11/09/2018.

Sd

(Jinan K.R.)  
Member (J)